COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 414 of 2015 and 415 of 2015
In DFR No.1554 of 2015

Dated: 11th August, 2016

In the matter of :

National Aluminum Company Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on ***24th August, 2016 in Court-I***.

Court Master

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